

(J.H.C. Sch. 1-7)

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From:

Sunil Kumar Singh No.1,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2021-22/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

**All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.**

Sub.:- Regarding nomination of District Judges working in Special Courts (Protection of Children from Sexual Offences Act) Fast Track Courts.

Sir/Madam,

In view of the request made by the Director, Judicial Academy Jharkhand, Ranchi on the subject noted above, I am directed to inform that the Court has been pleased to nominate **District Judges working in Special Courts (Protection of Children from Sexual Offences Act) Fast Track Courts** to attend **One day online training**, scheduled to be held on **14th November, 2021** from **10.30 A.M. to 5.00 P.M.**

The joining instructions & link to join webinar shall be sent by the Judicial Academy Jharkhand subsequently.

You are, therefore, requested to direct the nominated Officers posted at your Judgeship to attend the aforesaid online training programme.

This is for your information and needful.

Yours sincerely,

Sd/- **Sunil Kumar Singh No.1**
Registrar (Administration)

Memo No. 3568 /Apptt.

Dated, Ranchi, the 14/09/2021

Copy forwarded to the the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 743/JAJ dated 27.08.2021 / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website


Registrar (Administration) 16.9.21